

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

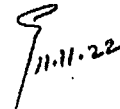
**OFFICE ORDER**

The following officials are hereby directed to report for the National Lok Adalat to be held on 12.11.2022 in Tis Hazari Courts, Delhi:

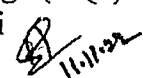
S.No.	Name & EC	Present place of posting
1	Sh. Badal Singh Deshwal EC:42078377	Ahlmad/JJA in the court of Ms. Richa Parihar, ASJ (FTSC) (POCSO - 01), Central, THC, Delhi.
2	Sh. Anil Kumar Yadav EC:10932	JA in Copying Agency (Central), THC, Delhi.
3	Sh. Deepak EC: 49216095	Reader/JA with Ms. Kaveri Baweja, District Judge (Commercial-07), Central, THC, Delhi.
4	Sh. Ankur Sharma EC:40081548	JJA/Ahlmad in the court of Sh. Muneesh Garg, ASJ (POCSO)-01 (Central), THC, Delhi.
5	Sh. Anant EC:10963	JJA in Copying Agency (Central), THC, Delhi.
6	Sh. Ankur Bansal EC:66411329	JJA in Vigilance Branch (Central), THC, Delhi.
7	Sh. Ashwani Gupta EC:13701	Reader/JA with Ms. Payal Singal, CJ-08 (Central), THC, Delhi.
8	Sh. Vishal Upadhyay EC:23691585	JJA, Administration Branch-II (HQs), THC, Delhi.
9	Sh. Paramjeet EC:78793312	JJA in R&I Branch (Central), THC, Delhi.
10	Sh. Naveen Mann EC:45258683	JJA / Asstt. Ahlmad with Sh. Ajay Singh Shekhawat, ADJ (Central), THC, Delhi.
11	Sh. Manoj Kumar EC:75984074	JA in Copying Agency (Central), THC, Delhi.
12	Sh. Ankit Sharma EC:82967801	JJA in Mediation Centre (Central), THC, Delhi.
13	Sh. Vinod Gupta EC:61171913	JJA in Accounts Branch (Central), THC, Delhi.
14	Sh. Pankaj EC:28003899	JJA, Administration Branch-II (HQs), THC, Delhi.
15	Sh. Rajinder Kumar Mehra EC: 55746743	JA, FAA, RTI Section (Central), THC, Delhi

**Note: (a) All the above officials are directed to report to the Secretary, CDLSA, THC, Delhi at 09:30 AM (Sharp) on 12.11.2022.**

**(b) Official at Sl.No. 15 is deputed as 'Reader' with Bench No.21 of Lok Adalat i.e. Ms. Reetika Jain, MM (Mahila Court), Central, THC, Delhi.**

  
 11.11.22

(Girish Kathpalia)  
 Principal District & Sessions Judge (HQs)  
 Tis Hazari Courts, Delhi


  
 11.11.22

No. 84823-848 / LA/P&T/Admn.-II/HQs/2022

Dated, Delhi the 10 1 NOV 2022

**Forwarded for information and necessary action to:**

1. The Secretary, CDLSA, THC, Delhi.
2. Ms. Reetika Jain, MM (Mahila Court-03), Central, Tis Hazari Courts, Delhi.
3. ~~Personal~~ Office of the undersigned.
4. The Dealing Asst., Website Committee, Tis Hazari Courts, Delhi.
5. For uploading on LAYERS.
6. For uploading on Website.
7. Officials concerned.

  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi